गृह-कार्य मंत्रालय में मंत्री (भी दातारः) (क) १,००१।

(ख) ऐसा कोई प्रस्ताव विचाराघीन नहीं है ।

NATIONAL COUNCIL FOR RURAL HIGHER EDUCATION

1563. Shri Ram Krishan : Shri Madiah Gowda :

Will the Minister of Education be pleased to state the steps taken so far. for the implementation of the decisions and recommendations of the National Council for Rural Higher Education as announced in the first week of April?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): The proceedings of the Council have not so far been finalised. Action will be taken as soon as they are finally approved. Rs. 15 lakhs were, however, sanctioned in favour of the following 10 institutions for development into Rural Institutes even before the Council met.

1. Visva Bharati, Sriniketan.

2. Jamia Millia, Delhi.

3. Gandhigram, Madurai.

4. Vidya Bhavan, Udaipur.

5. Sarvodaya Mahavidyalaya, Turki (Muzaffarpur).

6. Shivaji Lok Vidyapeeth, Amravati.

7. Ramakrishna Mission Vidyalaya. Coimbatore.

8. Lok Bharati, Sanosora.

9. Balwant Rajput College, Agra.

10. Mouni Vidyapeeth, Gargoti.

EDUCATIONAL FACILITIES FOR SCHE-DULED CASTES

1564. Shri Ram Krishan: Will the Minister of Education be pleased to state:

(a) whether scheme of educational facilities for Scheduled Tribes and Scheduled Castes during the Second Five Year Plan has been finalised; and

(b) if so, the details thereof?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) No, Sir.

(b) Does not arise.

COTTAGE INDUSTRIES IN ANDAMANS

1565. Shri Ram Krishan: Will the Minister of Home Affairs be pleased to state :

(a) whether the scheme for the development of cottage industries in Andaman and Nicobar Islands has been finalised;

(b) if so, the name of main industries to be developed;

(c) the total amount to be incurred; and

(d) the main features thereof?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) to (d). Under the Second Five Year Plan of Andamans. it is proposed to develop cottage industries in the Andaman and Nicobar Islands and for that purpose a provision of Rs. 5 lakhs has been proposed to be made in the Plan. Details of the scheme have not yet been finalised.

EMPLOYEES OF TRIPURA STATE

1566. Shri Biren Dutt: Will the Minister of Home Affairs be pleased to state :

(a) the number of employees of Tripura State who are temporary;

(b) the number of permanent employees; and

(c) when the temporary employees will be made permanent?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) to (c). The required information is being col-